

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

51

C.S.P No. 255/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Vaid Die Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 233 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

## ORDER

CSP 255/230-232/NCLT/MB/MAH/2017  
CSP 256/230-232/NCLT/MB/MAH/2017

None Present. List this matter on 28/2/2018

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Selv-

M. K. SHRAWAT  
Member (Judicial)